

those displaced persons who after having passed the course of Vocational & Technical Training wish to start their own industries, and to those displaced persons who wish to set up their business or industry in new townships.

(c) (i) The total number of displaced persons who have settled in Hyderabad State 5,000.

(ii) The total amount allotted during the three years, 1950-51, 1951-52 and 1952-53..... Rs. 2,01,000.

Shri H. G. Vaishnav: Are there any displaced persons in the State who have not received any loans for the running of their business?

Shri J. K. Bhonsle: The loans are only granted according to certain rules laid down, and since they did not come under those rules, that is to say, their having to pass a vocational and technical training course and to settle in a new township, they could not be granted the loan.

Shri H. G. Vaishnav: Are any of these displaced persons from Hyderabad State itself who were victims of the Razakar atrocities?

Shri J. K. Bhonsle: The question deals only with displaced persons, and not Razakar activities.

Dr. Suresh Chandra: Apart from the funds allotted for Hyderabad State, is there any proposal to allot the Laik Ali farm to the refugees in Hyderabad?

Shri J. K. Bhonsle: Yes, Sir.

Dr. Suresh Chandra: If there is such a proposal, is it a fact that some discrimination is made against Punjab refugees with regard to the allotment of this farm?

Shri J. K. Bhonsle: I do not think so, Sir.

JUNIOR DIVISION OF N. C. C. IN SALEM

*1921. **Shri C. R. Narasimhan** (On behalf of **Shri S. V. Ramaswami**): (a) Will the Minister of Defence be pleased to state whether there is a junior division of the N.C.C. in Salem?

(b) Is there a proposal to start a senior division of the N.C.C. in Salem College, so that the training given in junior N.C.C. may be continued?

(c) Is it a fact that Government have a plan to have a senior division wherever there is a junior division of the N.C.C.?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Yes.

(b) and (c). No, Sir.

Shri C. R. Narasimhan: What is the difficulty standing in the way?

Shri Satish Chandra: The main difficulty is the light financial position of the State Government which shares the major portion of the expenditure on the N.C.C. The remedy lies in Madras.

Shri K. G. Deshmukh: What is the share which is borne by the State Government?

Shri Satish Chandra: The Army Instructors, the weapons and equipment are supplied by the Central Government. All other expenditure on the N.C.C.—its establishment, maintenance, camp expenditure, uniform etc.—is borne by the State Government. At present I could not give you the exact figure State-wise, but the major portion is borne by the State Government.

Shri N. M. Lingam: Will not the expenditure and the effort on the Junior N.C.C. go to waste if it is not followed by a senior division in every case?

Shri Satish Chandra: That is very true, and we would like that senior division as far as possible is established at all places where the junior division troops have been raised but as I said, the hon. Member must persuade his State Government to sanction more money for the purpose.

The Minister of Defence Organisation (Shri Tyagi): Or, more rightly, say, his own father.

JUNIOR AND SENIOR DIVISIONS OF N. C. C.

*1922. **Shri C. R. Narasimhan** (On behalf of **Shri S. V. Ramaswami**): (a) Will the Minister of Defence be pleased to state the total strength at present of the junior and senior divisions of the N.C.C.?

(b) Is it a fact that Government intend to increase the strength of these divisions?

(c) What is the total number of students undergoing military training at present in (i) junior N.C.C. and (ii) senior N.C.C.?

The Deputy Minister of Defence (Shri Satish Chandra): (a) and (c). The present strength of the Junior Division is about 51,800 cadets, and 1,600 officers. Senior Division has about 25,500 cadets and 800 officers.

(b) Yes, depending upon the availability of funds.